

own programmes which should be location specific, community specific and should have large measure of flexibility and the form of support for such States could be decided in mutual consultation. Such programme should be adequately supported both in regard to training inputs and continuing education and infrastructural and backup support. The assistance to such programmes may be programme and project specific and the Centre-State-Community sharing must be designed to develop involvement of and stake for the participating groups. The Central Government would need to continue to take leadership in providing encouragement, financial support and incentives for such efforts.

Use of Religion for Political Gains

2698. DR. PRABHA THAKUR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in lieu of tension, violence and insecurity prevails in the country due to use of religion for political gains;

(b) if so, whether there is not a strong possibility of civil war in such situation; and

(c) the steps taken by the Government to prevent misuse of religion for political ends?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[Translation]

Murders of VIP's and Common Persons

2699. SHRI MITRASEN YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of cases of murders of ordinary persons and the VIPs alongwith the cases of dacoities committed in Delhi and other metropolitan cities during the last six months;

(b) the concrete steps taken to check the incidents of murders and dacoities; and

(c) the steps being taken to ensure the security of the persons in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The number of cases of murder and dacoity

reported in the National Capital Territory of Delhi during the last six months (June- November, 1998) was 326 and 40 respectively. The information in respect of the metropolitan cities of Mumbai, Calcutta and Chennai is being collected.

(b) and (c) The steps taken to check crime and ensure security of the persons in Delhi, inter-alia, include intensification of patrolling especially from 6 P.M. to 10 P.M. ; surveillance over the activities of known criminals; improved intelligence gathering; raids over the places of ill repute and suspected hideouts of criminals; high visibility of police in the vulnerable areas; and constitution of regional coordination group comprising police officers of Delhi, Uttar Pradesh, Haryana and Rajasthan to exchange information about the criminals.

"Public order" and "police" being State subjects, the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. The information relating to steps taken from time to time by the State Governments to improve the law and order situation is not, therefore maintained at the level of the Central Government.

[English]

Complaints Against CGHS Dispensaries

2700. SHRI DADA BABURAO PARANJPE :

SHRI KIRTI VARDHAN SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any the Government have received any complaints against the CGHS dispensaries functioning in Delhi/New Delhi during the last three years;

(b) if so, the details of nature of such complaints thereof, dispensary-wise and year-wise; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) Statement attached.

(c) The cases have been examined and appropriate action initiated such as reference to Vigilance Cell, carrying out of surprise inspections, issued of warnings for disciplinary action, etc.